

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1646
TO BE ANSWERED ON MARCH 3, 2018

USE OF SUBSTANDARD MATERIALDDDDDD

No.1646 SHRI P.R. SUNDARAM:
DR. HEENA VIJAYKUMAR GAVIT:
SHRI DHANANJAY MAHADIK:
DR. J. JAYAVARDHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether substandard materials are being used by contractors engaged by CPWD while carrying out upgradation work in General Pool/Departmental Pools of accommodation in Delhi and if so, the details thereof;
- (b) Whether the Government has conducted any probe/review of the works done by the CPWD contractors during the last three years and the current year and if so, the details thereof;
- (c) Whether the Government has found any shortcomings or corrupt practices in these probe/review; and
- (d) If so, the details thereof along with the names of contractors/officials found guilty in this regard and the action

taken/being taken by the Government against such contractors/officials?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF HOUSING & URBAN AFFAIRSNNN

(a): No, Madam.

(b): No. Regular inspection of upgradation works to check quality aspects is being carried out on a continuous basis.

(c): No.

(d): Does not arise.
